

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 145(ND)/2012

**IN THE MATTER OF:**

**SBPL Infra Structure Ltd. & Ors.** .....Petitioners  
**v.**  
**M/s. DLF SBPL Developers Pvt. Ltd. & Ors.** .....Respondents

**SECTION : UNDER SECTION 397-398 of the Companies Act**

**Order delivered on 22.03.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**DR. DEEPTI MUKESH**  
**Hon'ble Member (Judicial)**

**PRESENTS**

For the Petitioner(s): Shri Krishnendu Datta and Mr. Arjun D. Singh, Advs.

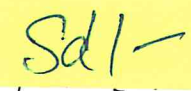
For the Respondent(s): Dr. U.K. Chaudhary, Senior Advocate with Mr. Himanshu Vij, Mr. Arvind Chari and Mr. Sanwar Shahani, Advocates

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 01.05.2018.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

22.03.2018  
VINEET